

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 277 of 2013**

**Dated : 7<sup>th</sup> November, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. .... Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan  
Mr. Subir Kumar**

**Counsel for the Respondent(s): Mr. C.K. Rai  
Mr. Pratik Dhar  
Ms. Tejinder Khanna for R-1**

**ORDER**

Admit. Mr. C.K. Rai takes notice on behalf of the State Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 25.11.2013 after serving copy on the other side.

***Issue Public Notice.***

Post the matter for hearing on **09.12.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)  
Technical Member  
ts/vt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**